II. A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification S.O. No. 589(E), dated the 11th September, 1972, publishing the Emergency Risks (Undertakings) Insurance (Third Amendment) Scheme, 1972, under subsection (7) of section 3 of the Emergency Risks (Undertakings) Insurance (Third Amendment) Scheme, 1972, under subsection (7) of section 3 of the Emergency Risks (Undertaking Amendment) gency Risks (Undertakings) Insurance Act, 1971. [Placed in Library. See No. LT-3700/72.1

I. Notifications under the Central Excise and Salt act, 1944

II. MINISTRY OF FINANCE (DEPARTMENT OF REVENUE AND INSURANCE) NOTIFICA-

SHRIMATI SUSHILA ROHATGI: Sir, I also beg to lay on the Table—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance) under section 38 of the Central Excise and Salt Act, 1944:-
 - (i) Notification G.S.R. No. 1134, dated the 16th September, 1972, publishing the Central Excise (Tenth Amendment) Rules, 1972.
 - (ii) Notification G.S.R. No. 1319, dated the 14th October, 1972 pubthe Excise lishing Central (Eleventh Amendment) Rules, 1972. [Placed in Library. See No. LT-3701/72 for (i) and (ii)].
- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance):-
 - (i) Notification G.S.R. No. 1016, dated the 26th August, 1972, towith gether an Explanatory Memorandum thereon.
 - (ii) Notifications G.SR. Nos. 1018 and 1020, dated the 26th August, 1972. together with an Explanatory Memorandum there-
 - (iii) Notification GS.R. No. 1019 dated the 26th August 1972. together with an Explanatory Memorandum thereon.
 - (iv) Notification GS.R. No. 1079, dated the 2nd Sentember 1972, together with an Explanatory Memorandum thereon

G.S.R. (v) Notification No. 1080, dated the 2nd September, 1972, together with an Explanatory Memorandum thereon.

of urgent Public

importance

- (v1) Notification G.S.R. 1081, dated the 2nd September, 1972, together with an Explanatory Memorandum thereon.
- (vii) Notification G.S.R. No. 1097, dated the 9th September, 1972, together with an Explana-Memorandum thereon. [Placed in Library, See No. LT-3701/72 for (i) to (vii).]

[Mr. Deputy Chairman in the Chair]

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IM-PORTANCE

PAKISTAN'S CONTINUED INTRANSIGENCE IN RESPECT OF DELINEATION OF THE LINE OF ACTUAL CONTROL IN JAMMU KASHMIR.

श्री ग्रोउम् प्रकाश त्याग़ी (उत्तर प्रदेश) :

श्रीमन्, जम्मू ग्रौर कान्भीर में दास्तविक नियंत्रण रेखा के रेखांकन के संबंध में पाकिस्तान द्वारा किये जा रहे सतत दुराग्रह की श्रीर मैं विदेश मंत्री का ध्यान दिलाता ह ।

THE MINISTER OF EXTERNAL (SARDAR AFFAIRS SWARAN SINGH): Mr. Deputy Chairman, hon'ble Members would recall my statement in the House on August 30, at the conclusion of the meeting between the representatives of India and Pakistan, wherein I had conveyed the agreement of both sides to the de-lineation of the line of control in Jammu and Kashmir along its entire length. I had also stated that maps showing this agreed line would be exchanged by both sides and that delineation of the line would be completed by the 4th September, 1972 and withdrawals to the international border would be completed by the 15th September. In accordance with the Simla Agreement the line of control had to be mutually respected, therefore its delineation has to be agreed so that its inviolability may be ensured by both sides.

The Senior Military Commanders of India and Pakistan, who were entrusted with the task of delineating the line of control on maps, have so far held 9 rounds of discussions By the 7th round, which was completed cn 18th October, an agreement was reached on 19 maps delineating the entire length of line of control from the Chamb area on the international border to Partapur sector North These maps were to be signed in the 8th round On that occasion, however, Pakistan's Senior Military Commander raised a fresh controversy over a pocket approximately 11/2 square miles in area which is in Pakistan's occupation but Separate from the line of control Several messages have been exchanged between the Chiefs of the Army Staff of India and Pakistan on this issue and as a result further meetings took place between the Senior Military Com-manders on November 7 and 9 However, these discussions failed to iron out the differences It is now being considered whether the stage has been reached for a meeting at another level to resolve this question

Honourable Members would appreciate that as the talks are still in progress, it would not be in our national interest to discuss this matter in greater detail. The major task of delineation of the line of control in Jammu and Kashmir in terms of the Simla and Delhi Agreements has been completed on maps. It is hoped that the remaining problem will also be resolved by further bilateral discussions. After the delineation of the line of control is approved by the two Governments the withdrawal of troops to the international border will be completed in the shortest posssible time. We hope that Pakistan Government will view this matter in a realistic and constructive manner.

श्री ग्रोउम् प्रकाश त्यागी: उपसभापित महोदय ग्रभी विदेश मत्री जी ने जो वक्तव्य दिया है उसमे ग्रापने ग्रभी-ग्रभी वही दोहराया है जो शिमला समझौते के समय कहा गया था कि जब जम्मू ग्रीर काश्मीर में जो हमारी नियंत्रण रेखा है, उसका रेखाकन हो जायगा तो हमारी फौज ग्रन्तर्राष्ट्रीय सीमा पर वापस ग्रा जायगी।

तो मैं यह बात जानना चाहूगा कि हमारे मुख्य सेनाध्यक्ष श्री मानिकशा जी ने पाकिस्तान के सेनाध्यक्ष को भ्राश्वासन दिया कि जितने नक्शो पर, जितनी रेखा पर हमारा सम-झौता हो गया है, उतने पर हम हस्ताक्षर कर दे भ्रौर जो बाकी बात रह गई है विवाद की उस पर बाद मे बात कर लेंगे और अपनी सेनाओं को वापस बुला लेगे, तो उनका यह वक्तव्य भी शिमला समझौते के खिलाफ था और जो ग्राज ग्राप ग्राइवा-सन दे रहे है इसके विरोध मे भारतवर्ष के सेनाध्यक्ष ने जो श्राश्वासन दिया पाकिस्तान के सेनाध्यक्ष को वह क्या म्रापसे म्रौर प्रधान मत्नी महोदया से पूछ कर दिया या आपमे बिना पूछे ही उन्होने इस प्रकार का ग्रनुत्तरदायित्वपूर्ण कार्य किया ? क्या ग्रापने ग्रपने सेनाध्यक्ष से इस बात का स्पष्टीकरण मागा कि उन्होने इस प्रकार का भ्राश्वासन क्यो दिया [?]

दूसरी बात मैं यह जानना चाहता हू कि जब श्रापने शिमला समझौते के श्रन्दर इस बात को माना है कि जम्मू काण्मीर में जब हमारी नियत्नण रेखा श्रापस में समझोते से निर्धारित होगी श्रौर श्रतर्राष्ट्रीय सीमा में हम दोनों की सेनाये श्रपनी सीमा पर श्रा जायगी तो क्या श्राप इस बात का श्राण्वासन देगे कि चकनाट, ठाकुरचक, श्रौर छम्ब क्षेत्र, जो श्रनर्राष्ट्रीय सीमा से सबधित है श्रौर वह हमारे हैं, वहा से जब तक पाकिस्नान की सेनाये नहीं हटगी, तब तक हम श्रपनी सेनाये श्रतर्राष्ट्रीय सीमा पर नहीं लायेगे।

तीसरी बात मैं यह जानना चाहूगा कि भ्रभी प्रधान मत्नी महोदया ने एक वक्तव्य दिया था कि दार्जिलिंग में कि

"Summit only after delineation is complete"

म्रोर उन्होंने 26 म्रक्तूवर को दार्जिलिंग में बोलते हुए यह कहा है कि

"Addressing a Press Conference, Mrs Gandhi said that from the recent Press reports it would seem [Sardar Swarn Singh]
that Pakistan was not very serious
about implementation of the Simla
Accord The Prime Minister Indira

Accord. The Prime Minister Indira Gandhi said here today that there was no possibility of another Indo-Pakıstan Summit being held until the first stage of delineation of the line of control in Kashmir was

तो मैं यह जानना चाहूंगा कि प्रधान मंत्री जी ने दार्जिलिंग में जो यह श्राश्वासन दिया है समूचे देश को, उसके साथ क्या श्राज ग्राप यह श्राश्वासन देंगे कि जब तक वह रेखांकन पूर्ण नहीं हो जायेगा, दोनों के उस पर हस्ताक्षर नहीं हो जायेगे, तब तक कोई शिखर वार्ता नहीं होगी ? मुझे संदेह है श्रीर समाचार पत्नों में यह बात श्रा गयी है कि श्रब चूकि कमांडरों की बात चीत के द्वारा कुछ हल होने वाला नहीं है, इस लिए श्रव एक दूसरी शिखर वार्ता होगी। यह जो समाचार है क्या यह सही है या क्या जो प्राइम मिनिस्टर साहबा ने दार्जिलिंग में स्टेटमेंट दिया है वह सही है?

ग्रगला स्पष्टीकरण मै यह चाहूंगा .

श्री उपसभापति: श्रव श्राप खत्म कीजिए।

श्री <mark>ग्रोउम् प्रकाश त्यागी</mark>ः यह कोई क्वेश्चन ग्रावर थोड़े ही है। यह गलत बात है।

श्री उपसभापति : श्राप बहुत संक्षेप मे श्रपना क्लेरिफिकेशन मांगिये ।

श्री ग्रोउम् प्रकाश त्यागी: मुझ से ज्यादा संक्षेप में बोलने वाला कोई ग्रौर हो ही नही सकता।

श्री ना० कृ० शेजवलकर (मध्य प्रदेश) : कोई रिपोटिशन नहीं हुआ है।

श्री ग्रोउम् प्रकाश त्यागी : मेरे से ज्यादा संक्षिप्त प्रश्न कोई ग्रौर पूछता नही । मैं केवल प्रश्न ही पूछ रहा हूं स्पष्टीकरण के लिए।

दूसरी बात मै यह जानना चाहता हूं कि विदेश मंत्री महोदय ने भ्रपने विदेश महालय की सलाहकार समिति में जब माननीय ग्रटल जी ने यह प्रक्न पूछा था कि क्या भुट्टो साहव शिमला ऐक्ट से मुकर रहे है, क्या उनका रवेया उसके खिलाफ है, तो उसके उत्तर में माननीय विदेश मंत्री जी ने ग्राक्वासन दिया था कि नहीं, ऐसा नहीं है। उनका रवेया ठीक है ग्रौर हम इस बात से सहमत है कि वे ठीक हैं। लेकिन प्रधान मंत्री महोदया यह कह रहीं है कि :

Addressing a Press Conference, Mrs. Gandhi said that from the recent Press reports it would seem that Pakistan was not very serious about implementation of the Simla Accord.

ग्रभी इदिरा जी ने खुर्जा(भूटान)में कहा है: "Addressing the Indian . . ."

श्री उपसभापति : त्यागी जी, स्राप कोट करने लगेगे तो फिर कैसे होगा ।

श्री श्रोउम् प्रकाश त्यागी: श्रच्छा कोट नहीं करता। उन्होंने यह कहा है कि हमें पाकिस्तान से अब लड़ाई का भय पैदा हो गया है श्रोर श्रापको भुट्टो पर विश्वास है। तो यह एक ही सरकार की तीन सम्मतियां है, इसमें मनभेद का कारण क्या है यह मैं श्रापमे जानना चाहूंगा। दूसरी बात...

श्री उपसभापति : यह तो मानवी बात है।

श्री ग्रोउम् प्रकाश त्यागी : नेक्स्ट । उप-सभापित महोदय, समूचे देश का भाग्य इससे संबिधत है । मैं जानना चाहूंगा कि क्या यह नियंत्रण रेखा . . .

श्री उपसभापति : श्रौर कई लोग पूछने वाले है ।

श्री ग्रोउम् प्रकाश त्यागी: उपसभापित महोदय, मैं खत्म कर रहा हूं। जरा यह नोट कर लिया जाय खाम तौर में कि देश की जनता में यह भय है ग्रौर यह चर्चा है कि यह जो नियंत्रण रेंखा रेखाकित हां रही है, यह काश्मीर की विभाजन रेखा बना रहे हैं, तो में इस सदन में

यह जानना चाहूगा कि क्या इस रेखा को श्राप विभाजन रेखा मानते हे या नही या बाकी काश्मीर को भी श्राप लेने की चेष्टा करेगे ? श्रोर श्रतिम मेरा स्पष्टीकरण यह हे कि क्या यह सच है कि पाकिस्नान ने 20 डिवीजन नई तैयार कर ली है। बाबू जी, श्राप भी सुन लीजिये। उन्होंने 20 डिवीजन नई तैयार की है। श्रस्न-शस्त्र को ला रहे है श्रीर पाकिस्तान लड़ाई की तैयारी मे है। श्रगर यह सच है तो म यह कारण जानना चाहूगा कि श्राप क्यो शिमला पैक्ट के पिछे एक मरे हुए वन्दर के बच्चे की तरह श्रपन से चिपटाये हुए पड़े हो?

MR DEPUTY CHAIRMAN Yes, Mr Minister

SARDAR SWARAN SINGH Sir, first of all he asked about the offer made by our Chief of the Army Staff and he asked if it is consistent with the other statements. If he studies the offer made by the Chief of the Army Staff, he will readily find that this was quite consistent with what we have been stating and what we even now state because that would have at any rate resolved some of the problems and we would not have lost anything if that proposal made by our Chief of Army Staff had been accepted by Pakistan.

श्री स्रोउम् प्रकाश त्यागीः : यह फापके स्टेटमेट के खिलाफ है।

श्रीरणबीर सिंह (हरियाण) : जवाब सुनो।

श्री ना० कृ० शेजवलकर : श्रा श्राने (टेटमेट के खिलाफ बोल रहे है। क्या जवाब मुने।

SARDAR SWARAN SINGH If the honourable Member has got greater confidence in what Pakistan does then in this particular case Pakistan did not even accept that

(Interauptions)

My submission is that there was nothing in the offer of the Chief of the Army Staff which is against

the Simla agreement or against the known stand of the Government and if that offer is carefully studied, then the hon Members would agree with me and the fact that it was not even

SHRI N K SHEJWALKAR: Sir, on a point of order Sir, the hon Member asked whether there is partial agreement. The honourable Minister has not replied to that question

MR DEPUTY CHAIRMAN No point of order You are not listening to the Minister's reply

SHRI N K SHEJWALKAR No, Sir You are not listening

MR DEPUTY CHAIRMAN How do you presuppose what he is going to reply?

SARDAR SWARAN SINGH SIR, he asked whether this was his own offer or it had the approval of the Government The Chief of the Army Staff's proposals had the approval of the Government and this was quite consistent with the stand that we have always taken

The second question that has been asked is whether we get this post or that post W thout that we will not withdraw the troops. We will not withdraw the troops unless the line of control as it existed on the 17th of December is mutually agreed upon. That is the Simla agreement.

(Interruptions)

श्री स्रोउम् प्रकाश त्यागी : स्राप नाम नही ले रहे हैं। वह मैंने कहा है। स्राप नाम बोलिये।

SARDAR SWARAN SINGH Please listen I will not name any post

श्री ग्रोउम् प्रकाश त्यागी · चखनोट, ठाकुरचोक ग्रोर छम्ब एग्या ।

(Interruptions)

SARDAR SWARAN SINGH I rereat that I will not name any post. The agreement about the line of control as it existed on the 17th of December has to be mutually agreed, and after that agreement is approved [Sardar Swaran Singh]

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by the two Governments then the withdrawals will take place Therefore, the line of control has to be mutually agreed to I am not prepared to discuss the details of that agreement, particularly when no agreement has been arrived at This is the worst service that anybody can do to the country and to the negotiator If you state your position publicly, then what is to be negotiated? Let us try to understand it (Interruptions) Mr Deputy Chairman, these hon Members have not got the monopoly that they can only talk on behalf of the country Well. if they think that they have monopoly, I have no quarrel with them let them live in tho e dreams

Now, Sir, a number of Fless statements of the Prime Minister have been mentioned and I am asked whether the attitude that we take is consistent with these statements or not For one thing, it is not customary to confront the Press statements with what is stated on the floor of the House The report may be exact, it may not be exact It is not always easy to make a statement in relation to press statements There is absolutely no contradiction between what the Prime Minister has been saying and what I am saying now

It has been mentioned that the Prime Minister said that Pakistan did not appear to be serious about implementation. It is correct because they are dragging their feet and are too taking long. But that does not mean that they are going against the Agreement. We want that they should seriously implement it and, therefore if they are not implementing it with expedition then of course, we will have grievance. But that does not mean that we set out of this Agreement.

श्री ग्रोउम् प्रकाश त्यागी : ग्रापने मलाहकार समिति के बारे में नहीं कहा । पेपर में तो ग्रा चका है ।

SARDAR SWARAN SINGH I think the convention is that we do not talk about the Consultative Committee here Your leader has also not

gone against that You were not present there Even Mr Vajpayee did not refer to what he talked about in the Consultative Committee.

Then, Sir, it was stated that the Prime Minister is reported to have stated that there would not be a summit till the line of control is completed Yes, it is so It was a statement giving the sequence of events that the next summit is likely to take place after the line of control is agreed upon That does not mean that if there is any dispute about the line of control then to resolve that there can be no meeting I do not know why that attitude is taken Let me make the Government's position clear, you may not agree with that. We steadfastly adhere to the Simla Agreement, because we believe that it provides the basis of mutual settlement between India and Pakistan. We adhere to it, because the agreement is that all matters will be resolved peacefully without resorting to the use of force If no agreement can be arrived at, say. Sector Commanders' level, it can be discussed and agreed upon at Military Com-manders' level If that cannot be Military Commanders' settled at level, it can be discussed at Chiefs of Staff level If it cannot be settled at Chiefs of Staff level it can go to another level, even to the Summit. Therefore, let there be no doubt on the framework of the Simla Agreement and there is no use picking up bits and then trying to point out something which does not exist and is not a part of the agreement

Then, it is said that some Congress leaders have indicated that we have to be careful and that there may be a risk of a conflict with Pakistan

What was mentioned so far as I recollect from the press statement was that risk of war cannot be excluded Now it will be very naive and not in our national interest to take the view that the risk of a conflict is excluded because no one can plan on the basis that the risk of war

SHRIO P TVAGI You are doubting now, at the present time, this question,

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matter

SARDAR SWARAN SINGH, I am not doubting that I still feel that whereas no one can rule out an armed conflict still there is no likelihood of armed conflict And I say that in all seriousness because there is no use creating an alarm in the country and to create a war psychosis Whereas we should be prepared (Interrupand we should make every possible effort to prepare ourselves to meet any eventuality, while we should proceed on the basis that a conflict cannot be ruled out we should not, however, create an impression as if conflict is found the corner and a war psychosis is built up It is an absolutely wrong approach and we should not see danger where it does not exist We feel that the two sides have entered into an agreement and unless there is very concrete evidence that there is any contravention of the agreement, the agreement is that the parties will settle matters peacefully and bilaterally Therefore I say it in all seriousness that I do not fear that there is likelihood in the near future of any armed conflict or armed attack by Pakistan ter a variety of reasons including our own preparedness including our strength—not only of the Forces but also the strength in the country Therefore there is no use of continuing to raise this bogey necessarily

Then he is asking me as to whether the line of control as is sought to be agreed upon between India and Pakistan is meant to be the international boundary If I may say for the information of the hon Members this is precisely the criticism which Mr Bhutto is subjected to The allegation against President Bhutto is that he has implicitly accepted the new line of control as the international boundary between India and Pakistan And to defend himself he quoted my when I said that it is a statement line of control and not an international boundary Sc there is complete agreement between both sides that this is the line of centrol which has to be mutually respected and both sides have accepted the position that this is not the international boundary

Then the hon Member has talked about Pakistan raising new divisions I do not know how many divisions they have raised or have not raised At any rate we have so far observed the healthy convention that we desist from giving our own information with regard to what we know about Pakistan But we are vigilant, we know what preparations are going on on the other side, what their military strength is This is part of our responsibility and my colleague, Defence Minister, is fully aware of

MR DEPUTY CHAIRMAN Miss Saroj Khaparde No question? Mrs Lakshmi Kumaii Chundawat

श्री लक्ष्मी कुमारी चूंडावत (राजस्थान) उपमभापति जी, प्रभी मत्री जी ने जो कुछ कहा उससे मैं बिलकुल सहमत हू गौर यह बात भी मानती हु कि जब इस तरह की बात एग्रीमेट मे है या वानचीत चल रही। है ता कई बाते हाउस में जो न कही जानी चाहिये वह न कही जाय भ्रौर न ही पूछी जाय । लेकिन उपसभापति जी. मै एक, दो प्रश्न पूछना चाहती ह -- माननीय मत्री जी से और वे अगर जराब देना उचित समझे तो फिर हमें बतलाये । अभी प्रधान मत्री जी ने कहा था कि पाक्सितान का रुख कठोर हो गया है श्रीर कई ऐसे मुल्क है जो इस सब कोन्टिनेन्ट में शान्ति नहीं होना देना चाहते है। मैं यह जानना चाहती हू कि वे कौन से ऐसे मुल्व है जो यहा पर शाति नही होना देना चाहते है ? स्रोर क्या वह फोजी ताकत उन्होने पाकिस्तान को दी है ? अगर इसके बारे मे आप कुछ बता सके तो बनाने की क्रपा करे।

SARDAR SWARAN SINGH one thing I cannot clarify the statements made by Prime Minister she wanted to mention the countries she herself could have mentioned these countries

SHRIS G SARDESAI (Maharash-The External Affairs Minister has stated that it is not in national interests to discuss the details with regard to these discussions on the delineation problem I entirely agree [Shri S. G. Sardesai,]

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with him that it is not in national interests. Secondly he has also stateed that these issues have to be settled bilaterally. It is very correct and this is undoubtedly the correct posi-tion. If Pakistan is dragging its feet in respect of implementation of the Simla Agreement or if it is trying in certain ways to wriggle out of it then the obvious conclusion is that the Simla Agreement is in the interests of India. So if Pakistan is not carrying out its obligations I do not see how anyone can draw the conclusion that we should repudiate that Agreement. Obviously t means that the Agreement is in our interests. All this is very good. One important point which is mentioned in this calling attention notice and to which the Foreign Minister did not make reference is this. It is undoubtedly a fact—it may be stated in different words by different people including the Prime Minister—that the attitude of Pakistan towards the Simla Agreement has gradually hardened. On that there are no two opinions, neither on the Government side nor on this side. At the same time I do think that it is in the interest of the people India, it is in the interest of finding out ways and means for full implemention of the Simla Agreement in letter and spirit, it is in the interest of persuading the Rulers of Pakistan to properly implement the agreement if the Government comes out with its own broad explanation as to what is behind this hardening of the attitude. Now going by things which are appearing in the press most of which is fairly clear—it need not be doubted—it is my firm opinion that the dominant force behind the harding of the attitude of the Rulers of Pakistan is the American imperialists and China. There is massive evidence for this They have supplied them with any number of arms. I do not know how much they have supplied but the fact remains that arms are being supplied, the fact remains that Americans have taken up a very stiff attitude towards the Simla Agreement, the fact remains that they have invited Mr Bhutto to visit them: all these facts are there. The attitude of China in the United Nations is also there.

SARDAR SWARAN SINGH: There are many forces and some of the things should remain unsaid, I think.

So my point is that the Government should not hesitate to come out and say which are the main forces behind this problem. The people of India should know it; the people of Pakistan should also know it. Pakistan has gone out of SEATO; they should get out of CENTO also. It is the popular forces which we have to build on both sides; these are the forces which will make the implementation of the Simla Agreement a practical proposition in the days to come. Leaving these things in a mysterious condition gives room for all sorts of provocative attitude and hardening of the conflict which non of us want. We want that the conflict should be softened. That being so a certain understanding of the broad factors behind this and of the steps we should take

to overcome these difficulties is some

thing which the Government of India

should be clear about, something on

which we should also be taken into

confidence.

importance

SARDAR SWARAN SINGH: Sir, I have noted his analysis and his views also and I will benefit by what he has said. The operative part is that where he says that steps should be taken to ensure that the Simla Agreement is implemented. I think the best step is not to permit Pakistan to wriggle out of the Simla Agreement, nct to take up an attitude which enables them to get out of it and therefore our insistence all the time that we abide by the Simla Agreement and thry should also abide by the Simla Agreement. Every effort should be made to arrive at an agreement which is mutually acceptable, to create an atmosphere in which they could get back to bilateralism. We have therefore adopted a course, whatever may be the difficulties, of steadfastly adhering to the principle of mutuality and of trying to arrive at agreements. And this is precisely what we are attempting to do.

SHRI S. G. SARDESAI: Which are the forces behind the hardening of their attitude?

SARDAR SWARAN SINGH: There are many forces and some of the

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) : श्रीमन, माननीय मंत्री जी ने ग्रभी बताया कि पाकिस्तान की जनता कहती है कि लाइन भ्राफ कंट्रोल, इंटरनेशनल लाइन भट्टो शाहब ने मान ली है, मगर भट्टो साहब उसको नही मानते है। इसी तरह से हमारे मत्नी महोदय भी कहते है कि लाइन ग्राफ कंट्रोल इटरनेशनल लाइन नही है। जाहिर यह होता है कि भुट्टो साहब भी अपनी कूर्सी बचाने के लिए ग्रपनी जनना को धोखा दे रहे हैं और हमारे माननीय मंत्री जी भी श्रपनी कुसा बचाने के लिए इस देश की जनता को धोखा दे रहे है । अगर लाइन भ्राफ कंट्रोल जम्म् श्रीर काश्मीर में इटरनेशनल लाइन नहीं होगी तो ग्रौर क्या होगी ? ग्राप केवल भ्रपनी होशियारी से नवे तुले शब्दों को बोलते है स्रोर कोशिश यह करते है कि स्राप ऐसे शब्द बोलें कि जिनका कोई भतलब न हो । कोशिश श्राप यह करते है कि ऐसे गब्द बोलें कि उनका कोई कुछ मतलब न निकाल सके। तो भ्राप भ्रौर भट्टो साहब दोनो इस बात पर सहमत है . . .

श्री जगदम्बी प्रसाद यादज (विहर) : इसी की बदौलत ग्राज तक वे इस मिनिस्ट्री में बैठे हुए है ।

श्री नागेश्वर प्रसाद साही: कि अपने अपने देण की जनता को घोडा दिया जाय। श्राप ही सोचे उपसभापित महोदय, कि जम्मू काश्मीर में जो लाइन श्राफ कंट्रोल होगी वह इंटरनेशनल लाइन नहीं होगी तो श्रौर क्या होगी। श्रापने यह भी कहा कि लाइन श्राफ कंट्रोल हैज टु वि निगोशि-एटेड । मैं जानना चाहता हूं कि क्या वह लाइन श्राफ कंट्रोल नहीं है, जहां दोनों देशों की सेनायें एक दूसरे के श्रामने सामने खड़ी हुई है, जमी हुई है, तो वहां लाइन श्राफ कंट्रोल है तो जाहिर है। श्रगर वहीं लाइन श्राफ कंट्रोल है तो फिर श्राप निगोशिएट क्या करेंगे?

SARDAR SWARAN SINGH:: Mutually agreed.

श्री नागेश्वर प्रसाद शाही : मै जानना चाहता हूं कि जब वहा यह स्थिति है तो ग्राप निगोशिएट क्या करेंगे ?

What has to be negotiated then? If actually it is the line of control, then there is nothing to be negotiated. It is not to be negotiated.

एक माननीय स_{न्}स्य : 17 दिसम्बर की लाइन भ्राफ कट्रोल . . .

श्री नागेश्वर प्रसाद शाही: जी हां, 17 दिसम्बर की लाइन आफ कट्रोल है तो इट इज नाट टु बी निगोशिएटेड। मैं यह बात अदब से कह दू कि एक शायर ने कहा है:

'जो खून देना चाहते हैं वह धरती नहीं दिया करते. ग्रौर

धरती माता है, बेटे माता का सौदा नहीं किया करते ।'

स्राप निगोशिएट करके सौदा करना चाहते हैं उस जमीन का जिसको हमारे जवानो ने स्रपना खून दे कर जीता है स्रौर बाबू जगजीवन राम जी को उसका श्रेय है । स्राप उसको टेबिल पर बैठ कर निगोशिएट करना चाहते हैं । इसके मायने यह है कि एक्चुम्रल लाइन स्राफ कट्टोल जो है, उसमें भी स्राप कुछ हेर फेर करना चाहते हैं स्रौर इसके मायने यह हैं कि 17 दिसम्बर के बाद जिन क्षत्रों को पाकिस्तान कि सेना ने धोखे से स्रपने कब्जे में कर लिया है उसके बारे में भी स्राप कुछ गोलमोल करना चाहते हैं।

मैं खत्म कर रहा हूं, श्रीमन् । श्रभी प्रधान मंत्री जी ने कहा है कि पाकिस्तान का रख शिमला-समझौते के बाद सख्त होता जा रहा है। कल के श्रखबार में है।

श्री जगदम्बी प्रसाद यादव : कहते हैं, म्रखबार गलत रिपोर्ट कर रहे है ।

श्री नागेश्वर प्रसाद शाही : जरा कहने दीजिये । श्राप उसको घुमा फिरा कर कहते हैं, कि नही ऐसी बात नही है । हां भी कहते हैं ग्रौर Calling Attention to a matter

[श्री नागेश्वर प्रसाद शाही]

नहीं भी कहते हैं। जैसा कि मैने अर्ज किया ग्रापके शब्दों से कोई कुछ मतलब नहीं निकाल सकता । मैं म्रापसे जानना चाहता हुं साफ-साफ लफ्जों में . . .

श्री रणधीर सिंह : समझदार निकाल सकते हैं।

श्री नागेश्वर प्रसाद शाही: समझ तो खाली स्राप लोगो में है जो कि जाट एरिया के है, माफ करना स्रीर तो किसी को समझ नही है। मै साफ जानना चाहता हूं कि 17 दिसम्बर की एक्चुग्रल लाइन ग्राफ कंट्रोल पर स्टिक करेंगे या निगोशिएट करेंगे।

SARDAR SWARAN SINGH: If, Sir, both the Heads of Government or both Governments agree upon a that is India and Pakistan, that the line of control is only a line of truce which has to be mutually accepted, than on that the hon. Member says that both the Governments are telling incorrect things to their own people. I cannot understand the logic of it.

श्री जगदम्बी प्रसाद यादव : ग्राप समझते सब कुछ है कहते कुछ नहीं है।

SARDAR SWARAN SINGH: would not mind if he goes on telling me, because I am accustomed to hear these things, that I am adopting an attitude to retain my office. It is our know no one else can occupy that office yet. But I would appeal to the hon. Member that he should not say the same thing about the Hood of the same thing about the Head of Government or Head of State of another country. You may not like the policies of that country, but to make a statement that the Head of another Government-in this particular case the democratically elected leader—is making wrong statements to his own people is to say the least not fair to the Head of State of another country, and I would appeal to the hon. Members that this is also not in accordance with the rules and conventions that this House has always adopted. You can go on saying anything to me . . .

NAGESHWAR PRASAD SHRI SHAHI: He has not been elected President of Pakistan.

importance

SARDAR SWARAN SINGH: would request him not to go into that question. Then he says why has the line of control to be mutually agreed. He also gave the reply when he said that after the 17th of December there was some alteration of the line of control. So both sides have now to agree as to what was the line of control on 17th December, and this is what is being mutually agreed. A question was raised on the last occasion about certain posts about which our case was that they had been taken over by Pakistan after the 17th of December. We have to agree that the line of control was such that it did not give Pakistan the right to retain those posts. This has to be mutually agreed in our own interests, and if there has been any alteration of the original line of control in our favour, it has also to be negotiated. If we were to accept that the present position of the armed forces of India and Pakistan is the line of control, that is not in our interests, that is not in accordance with the Simla ment.

The last question that he put was about the hardening of the attitude of Pakistan. I have already replied to that. I do not want his attitude to harden.

श्री नवल किशोर (उत्तर प्रदेश): उपसभापति महोदय, एक दिक्कत यह जरूर है कि हमारे विदेश मंत्री कितना ही जवाब दें म्राखिर में नतीजा यही होता है कि हम जहां थे वहीं रहते हैं।

श्री रणबीर सिंह : कहां जाना है ?

श्री नवल किशोर : सरदार जरा सुनें, बीच में क्यों बोल पडते हैं।

श्री बनारसी दास (उत्तर प्रदेश): वह सरदार कहां है ।

श्री नवल किशोर : पगड़ी तो बांधते हैं, हैं तो सरदार।

तो मैं यह जानना चाहता था कि स्रभी स्रापने फर्माया कि हमको स्रपने देश को .

श्री जगदम्बी प्रसाद यादव : वह समझते क्या है ? श्री नवल किशोर य(दव लेने दीजिये। प्रज़ रहा थाकि श्रभी श्रापने कहा कि हमको देश मे वार-फोबिया पैदा नही करना चाहिये। यह बात सही है। भ्रापने यह भी ठीक कहा कि पाकिस्तान से कन्फ्रेन्टेशन होने का इमकान नही है, मगर उसकी पासिविलिटी भी हम दिमाग से हटा नहीं सकते। हमारी दिक्कत यह है कि गवर्नमेंट के अदर एक साहब एक बात कहते है श्रीर कुछ साहब दूसरी बात कहते है।

श्री जगवम्बी प्रसाद यादव: सवाल यह है कि एक ही सास में दोनो बाते उन्होने भी कही है।

श्री नवल किशोर श्रीमन्, शकर दयाल शर्मा एक बड़े जिम्मेदार श्रादमी है, प्रेसीडेन्ट है काग्रेस के . . .

श्री जगदीश प्रसाद माथुर (राजस्थान) यह कैसे मान रहे है स्नाप ?

श्री नवल किशोर: उन्होंने यह कहा पाकिस्तान से लड़ाई होगी, फिर होगी। प्राइम मिनिस्टर ने तो कहीं साफ तौर से यह नहीं कहा कि जग होगी। मगर प्राइम मिनिस्टर ने यह कहा कि पाकिस्तान का रुख सख्त होता जा रहा है श्रीर यह जो साल श्राने वाला है, यह हमारे देश के लिये श्रीर इस काटिनेन्ट को एक किंठन साल होगा। यह तो मैं नहीं समझा कि क्या एमरजेन्सी को काटिन्यू करने के लिये यह कोई भूमिका बनाई गई है, क्योंकि ग्रगर वाकई लड़ाई का कुछ इमकान है तो लोगों के दिमाग पर श्रगर यह श्रसर पड़ा कि पाकिस्तान के इस एटीट्यूड के हार्डन होने के पीछे पाकिस्तान की नीयत हमसे लडने की एक बार श्रीर है—जो कि निक्सन की जीत से

भी कुछ लोगों के मन में सदेह पैदा हो गया है— तो उसके बारे में यह कहना हम वार—फोबिया पैदा करना चाहते हैं, गलत हैं। मैं चाहता हूं, गवर्नमेन्ट की तरफ से जो स्टेटमेट श्राए, चाहे एक्सर्टनल अफेयर्स मिनिस्टर की श्रोर से श्रात हो, चाहे प्राइम मिनिस्टर की तरफ से हो, चाहे प्रेसीडेन्ट से हो, कम से कम उनमें इतना को-श्रांडिनेशन तो होना ही चाहिये कि उनके स्टेटमेट में एक दूसरे के प्रति काट्रीडिक्शन न मालूम पडे।

श्रीमन्, एग्रीमेन्ट को जहा तक मैने पढा, उसमे यह तय हुम्रा था कि 17 दिसम्बर को जो स्थिति थी हमारी फीज की स्रीर पाकिस्तान की फीज की, उनके कब्जे में जो-जो जमीन थी, वह वेसिस बनेगा हमारे लाइन भ्राफ कन्टोल का श्रीर उसके मानी यह थे श्रीमन्, कि ग्रगर 17 दिसम्बर के बाद हमने कब्जा किया है तो हमको वह छोडना पडेगा श्रौर पाकिस्तान ने कब्जा किया है तो पाकिस्तान को छोड़ना पडेगा । यह तो एक फैक्चुग्रल बात थी ग्रब ग्रापने जो बात कही है---''एग्रीड, लाइन भ्राफ कन्ट्रोल की'' तो एग्रीड की वात इतनी तो समझ में ग्राती है कि ग्रगर कोई मतभेद होगा, तो कोई एग्रीमेन्ट करना पडेगा । लेकिन भ्रगर वह भी निगोशिएबिल है, श्रगर फैक्ट्स भी निगोशिएबिल है तो मुझे सदेह होता है। इसलिये ग्रगर इन दोनो बातो को विदेश मत्री स्पष्ट कर सके तो श्रच्छा होगा ।

SARDAR SWARAN SINGH: Sir, with regard to the first . . .

श्री बनारसी दास : सरदार साहब, हिन्दी में ही बोलिए ।

सरदार स्वर्ण सिह: हिन्दी में तर्जुमा हो रहा है। कान मे फोन लगा कर सुन ले।

श्री बनारसी दास: हम श्रापसे कह रहे है । कम से कम श्रापको हिन्दी में बोलना चाहिये उसमे शर्म नही श्रानी चाहिए ।

SARDAR SWARAN SINGH: Sir, about the first question, I agree that

[Sardar Swaran Singh]

there should be no contradiction between the statements made by Government spokesmen. But my claim is that there is no contradiction. There may be difference in emphasis but difference in emphasis is not contradiction.

Then, about the second question, what is mentioned is that the line of the 17th control as it existed on December is the basis and that has to be mutually respected. I agree that no one can negotiate on that basis. About this line of control, somebody says this, somebody says other things. The facts have to be sifted and this is not uncommon in human affairs. Even on facts, there can be a difference as to whether a particular feature was in our possession or in Pakistan's. Both may claim. Then, ultimately when the two sides meet, generally what is correct is accepted by both sides. But this means a certain process of talks and discussions and bringing out the incorrectness of the attitude adopted by either side. This is all that is done, nothing more than that.

DUTT VIDYA PRAKASH (Nominated): Sir, my question is a little different. Today this is a Calling Attention Notice and thereare being questions fore asked for clarification. But the at. same time I am sure that the Minister would agree that the question of delineation is tied up with the question of Indo-Pakistan relations and the question of Indo-Pakistan relations is tied up with the whole question of international relations and international situation. So I was wondering whether the House would have an opportunity to have a full discussion on the international situation including the Indo-Pakistan and our external affairs. I wanted to know whether there would be an opportunity for a discussion.

SARDAR SWARAN SINGH: this respect I will honour whatever the Business Advisory Committee or the Chairman or the Leaders of the Opposition parties decide.

SHRI BHUPESH GUPTA (West Bengal): On a point of order. The Business Advisory Committee has nothing to do with it. The Business Advisory Committee only assigns the time. It you are agreed, then you accept the suggestion. Let there be a discussion on foreign affairs for a while in this House. The Business Advisory Committee, I am sure, will allot the time required for a discussion of this kind. There are many international problems which we have to discuss. Since the passing away of Pt. Jawaharlal Nehru one misses discussion on foreign affairs in Parliament. Now that we have a Minister looking after Foreign Affairs—he has been continuing and he has no intention of leaving it either—why not have a discussion? Give your decision. It will be a lively discussion and will be full of variety and will bring in other subjects. I am sure Mr. Swaran Singh is a very experienced politician and he will have much to say, if not much to learn from us.

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SARDAR SWARAN SINGH: would like to say that I am not against any debate. But I cannot decide myself. It is the Chairman and the Whips. They have to agree and they have to find out time for it. I am not opposed. I will welcome a debate if the House can find time.

SHRI BHUPESH GUPTA: Therefore, I am sure Mr. Swaran Singh will not grudge the time. Now he is not disagreeable to the proposition that has been made. In fact he is in sympathy with our suggestion. Therefore, I would request you to find time. Meanwhile, kindly ask the Americans to sign the Vietnam Agreement.

SARDAR SWARAN SINGH: Mr. Bnupesh Gupta, I think, has said something to which I must enter my reservation. When I said that the Government is trying to stick, I meant the party, not the person. My person is least important in this matter. When I said Congress Party, I meant Congress Party which is on the Treasury Benches. It cannot give up their responsibilty because no other party is in a position to take that responsibility.

SHRI BHUPESH GUPTA: I never meant Mr. Swaran Singh personally. I will be missing him very much in case he is left out. Therefore, I never meant him personally. Since you are

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sticking to the chair, even if it is a musical chair, you should listen to the voice of the House

SARDAR SWARAN SINGH: am in agreement with the House for a discussion, I am not opposed

श्री जगदीश प्रसाद माथ्र : उपसमापित जी, मेरा एक सवाल तो यह है कि जिमला समझोते मे एक बात यह तय हुई थी कि दोनो देश एक द्वारे के खिताफ प्रचार नहीं करेगे, लेकिन पाकिस्तान रेडियो--जैसा कि अभी प्रधा मत्री जी ने कहा कि पाकिस्तान का एटीट्यूड हार्डन होता जा नहा है-जिछले दिनो से निरन्तर भारत के विरूढ़ प्रचार करना प्रारभ कर दिया है। तो मैं यह जानना चाहता हू कि क्या यह णिमला यमझौते को भग करने की बात नही हुई ?

दुसरी बात ग्रापने यह कही कि शिमला सम-झोते मे जो सब से प्रमुख बात तय हुई थी वह यह थी कि दोनों देण बाइलेट्ररजम को एक्सेंग्ट करते है। शिमला समझोते में यह बात खले तौर पर तो तय नहीं हुई थी, लेकिन यह तय हुमा था कि बगला देश को पाकिस्तान मान्यता दे देगः । पाकिस्तान ने स्रभी तक वगला देश को मान्यता नहीं दी है भ्रोप उसने बाइलैट्रिजम की वात को भग करके चीन के बीच में लाकर के श्रोर चीन के माध्यम से यु० एन० श्रो० मे बगल। देश के प्रवेश को विटो कर दिया । इस तरह से पाकिरतान स्रोग हिन्द्स्तान के बीच मे जो बात तय हुई थी उसको पाकिस्तान ने चीन को बीच में लाकर के बाइलैट्टिंग्म की बात को भग कर दिया । मत्री जी इस बारे में म्पटीकरण करे क्योकि प्रभी उन्होंने कहा कि पाकिस्तान स्रौर हिन्दुस्तान के बीच में दूसरा समिट होगा। जो पिछला समझोत। हम्रा था बगता देश ने प्रशसा नहीं की थी। तो मै ारकार से यह जानना चाहता हू कि इस सारे काटिनेन्ट में स्थायी शान्ति हो, इस नाते क्या सरकार पाकिस्तान के साथ वार्ता में बंगला देश को भी श 4.ल करेगी क्योंकि बगला देश

की जो लड़ाई हुई थो वह इस कान्टिनेन्ट मे स्याया शान्ति के लिए हई था।

1 P.M.

SARDAR SWARAN SINGH: Sir. about the first matter, I would like to say that we have also noted with concern that Pakistan Radio, particularly the so-called Azad Kashmir Radio, which we believe is within the control of the Government of Pakistan, has not been keeping up the spirit of the Sonla Agreement and there have been broadcasts which can easily be described as against the spirit of the Simla Agreement That I accept, and we have been pointing out and we will continue to point out, that they should desist from that.

DR BHAI MAHAVIR (Delhi): Do ycu still mai**nt**ain that they have not violated the Simla Agreement?

SARDAR SWARAN SINGH: Even if they go against it we have no intention to go against the Simla Agreement?

DR BHAl MAHAVIR. That is a different matter It is not a matter where you are being asked to go against it The question is you were maintaining up till now that there may be some delay on their part but they have not violated the Agreement. Now you are admitting that their Radio has been doing certain things or making propaganda which is not in keeping with the spirit of the Agreement Do you admit or not that it is a violation of the Agreement?

SARDAR SWARAN SINGH. It is not in the spirit of the Agreement I have used that expression You cannot alter my expressions that way. Regarding the second point that he has mentioned, I would like to say that the hon Member, who might have put this question with the best of intentions if he will excuse me, has not done his home work If he goes through the Simla Agreement

SHRI BHUPESH GUPTA: On a point of order, Sir. He cannot speculate on the intentions of the hon, [Shri Bhupesh Gupta]

Member because his intentions are quite specific and clear, namely, "Reject the Simla Agreement' Therefore there is nothing in common with them

Calling Attention to a

matter'

SARDAR SWARAN SINGH For instance, he has mentioned that the Simla Agreement contemplated recognition of Bangladesh If you go through the Simla Agreement vou will find that the answer to this will be in the negative Now the Chinese veto is a separate issue about which I have separately made a statement I have said that this veto should not have been exercised because it was against the overwhelming international opinion and Bangladesh was fully entitled to be admitted to the U N It has been recognised up-to-date by over 94 countries of the world, including four permanent members of the Security Council

Therefore, the veto should not have been exercised But you cannot bring that as something against the Simla Agreement That is bad by itself, but it has nothing to do with the Simla Agreement

DR BHAI MAHAVIR. The spirit of the Agreement

SARDAR SWARAN SINGH. China is not bound by the Simla Agreement

DR BHAI MAHAVIR: It is against the spirit of it

SARDAR SWARAN SINGH: The last point that I would like to mention is that this question of recognition by Pakistan of Bangladesh is naturally a matter of concern for us because the continued non-recognition of Bangladesh by Pakistan is a negative factor which comes in the way of normalisation of relations and comes in the way of stabilisation of durable peace Therefore, this is not good But I would like to say that Pakistan is as much in need of recognition by Bangladesh as Bangladesh may be in need of recognition by Pakistan And this is a matter in which Bangladesh's stand is clear

DR BHAI MAHAVIR. Are we entitled to know what Pakistan needs?

SARDAR SWARAN SINGH We are we should be you may not be concerned but we should be concerned because we want to maintain peace in this sub-continent

DR BHAI MAHAVIR You were so particular about keeping up the dignity of the head of State of Pakistan Why should you now arrogate to yourself his concern?

SARDAR SWARAN SINGH will be equally keen to maintain the dignity of the leader of vour party, although it is a political party in opposition Therefore I do not budge from that position at all We should adhere to this I will appeal to the Members that even though they may not agree with the policies of another State, there is no use having a fling at the Prime Minister of another country It is just not done This House has a certain tradition and I will appeal that we should adhere to tradition We should not be ashamed of observing these rules of decency So I would like to say that the recognition of Bangla Desh is a is now the subjectmatter which matter of consideration in the General Assembly and we hope that there will be overwholming support favour of admission of Bangla Desh and that will alter the situation and may prevent the Chinese from exercising their veto

SHRI SAWA(SINGH SISODIA (Madhva Pradesh): Will the honourable Minister kindly tell us whether after the Simla Agreement Pakistan has accuired arms in huge quantities from different foreign countries and is intentionally creating a deadlock and is adonting delaying tactics under external pressure and influence?

SARDAR SWARAN SINGH: This is much too wide a question I cannot say that they have not acquired weapons They must have acquired weapons